

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 426
IA/2619/ND/2022, IA/2854/ND/2022 IN
IB/947/ND/2019

IN THE MATTER OF:

M/s International Cargo Terminal And Infrastructure Pvt Ltd	...	Applicant
Versus		
M/s Cross Link Shipping Pvt Ltd	...	Respondent

Under Section 9 of IBC, 2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Adv. Tanmaya Dhari Sinha
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned
to **17.05.2024**.

Sd/-
(Court Officer)